

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 714/19 in DFR No 928/19	Essar Steel India Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	928/2019 Dated 22/02/2019	29/04/2019		08/05/2019 Court - I
2.	A No 173/19 & IA 715/19 (IA 715/19 – For Stay)	Sree Rengaraj Ispat Industries (P) Ltd. Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	790/2019 Dated 18/02/2019	29/04/2019		08/05/2019 Court - I
3.	A No 174/19 & IA 716/19 & IA 717/19 (IA 716/19 – For Stay & IA 717/19 – Exemption from filing Certified copy in the impugned order)	M/s. Green Infra Corporate Solar Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	809/2019 Dated 18/02/2019	29/04/2019		08/05/2019 Court - I
4.	A No 175/19 & IA 718/19 & IA 719/19 (IA 718/19 – For Stay & IA – 719/19 – Exemption from filing certified copy of the impugned order)	M/s. Green Infra Wind Energy Project Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	804/2019 Dated 18/02/2019	30/04/2019		08/05/2019 Court - I
5.	A No 176/19 & IA 720/19 & IA 721/19 (IA 720/19 – For Stay & IA 721/19 - Exemption from filing certified copy of the impugned order)	M/s. Green Infra Wind Energy Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	800/2019 Dated 18/02/2019	30/04/2019		08/05/2019 Court - I
6.	IA 722/19 in DFR No 419/19 (722/19 – Delay in re-filing)	Classic Citi Investment Pvt. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	419/2019 Dated 28/01/2019	30/04/2019		08/05/2019 Court - I

7.	A No 177/19 & IA 723/19 & IA 724/19 (IA 723/19 - For Stay & IA 724/19 - Exemption from filing certified copy of the impugned order)	M/s. Green Infra BTV Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	794/2019 Dated 18/02/2019	30/04/2019		08/05/2019 Court - I
8.	A No 178/19	NLC Tamil Nadu Power Limited Vs. Central Electricity Regulatory Commission & Ors.	688/2019 Dated 11/02/2019	30/04/2019		08/05/2019 Court - I
9.	A No 179/19 & IA 725/19 & IA 906/19 (IA 725/19 - For Stay & IA 906/19 - Exemption from filing certified copy of the impugned order)	M/s. Green Infra Wind Energy Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	810/2019 Dated 18/02/2019	01/05/2019		08/05/2019 Court - I
10.	IA 910/19 & IA 730/19 in DFR No 526/19 (IA 910/19 – Delay in re-filing & IA 730/19 – Delay in filing)	Maharashtra State Electricity Distribution Company Ltd. Vs. Central Electricity Regulatory Commission & Ors.	526/2019 Dated 04/02/2019	02/05/2019	J. Sagar Associates for R-2	09/05/2019 Court - I
11.	IA 732/19 in DFR 797/19 (IA 732/19 – Delay in filing)	Power Transmission Corporation of Uttarakhand Limited Vs. Uttarakhand Electricity Regulatory Commission & Anr.	797/2019 Dated 18/02/2019	02/05/2019		09/05/2019 Court - I
12.	IA 733/19 & IA 735/19 in DFR No 519/19 (IA 733/19 – Leave to file the appeal & IA 735/19 – Delay in filing)	The Indian Hotels Company Limited Vs, Brihanmumbai Electric Supply and Transport Undertaking (BEST) & Anr.	519/22019 Dated 04/02/2019	02/05/2019		09/05/2019 Court - I
13.	IA 736/19 in DFR No 1584/19 (IA 736/19 – Leave to file the appeal)	Tamil Nadu Spinning Mills Association Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	1584/2019 Dated 03/04/2019	03/05/2019		13/05/2019 (As request by Ld. Counsel) Court - I
14.	IA 922/19 in DFR No 889/19 (IA 922/19 – Delay in filing)	KSK Mahanadi Power Company Limited Vs. Tamil Nadu Generation & Distribution Corporation Limited & Ors.	889/2019 Dated 20/02/2019	03/05/2019		09/05/2019 Court - I

15.	IA 739/19 in DFR No 1337/19 (IA 739/19 – Delay in filing)	M/s. Dalmia Cement (Bharat) Limited Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	1337/2019 Dated 19/03/2019	03/05/2019		09/05/2019 Court – I
16.	IA 741/19 in DFR No 1338/19 (IA 741/19 – Delay in filing)	M/s. Dalmia Cement (Bharat) Limited Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	1338/2019 Dated 19/03/2019	03/05/2019		09/05/2019 Court - I

Defects cured during the week commencing from 06/05/2019

17.	IA 742/19 in DFR No 838/19 (IA 742/19 – Delay in filing)	Hindustan Petroleum Corporation Limited Vs. Maharashtra Electricity Regulatory Commission & Ors.	838/2019 Dated 19/02/2019	06/05/2019		09/05/2019 Court – I
18.	IA 743/19 in DFR No 1699/19 (IA 743/19 – Delay in filing)	Haryana Power Purchase Centre Vs. Haryana Electricity Regulatory Commission & Anr.	1699/2019 Dated 09/04/2019	07/05/2019		09/05/2019 Court - I

Dated: 07/05/2019

**Sd/-
Dy. Registrar**